91 Written *Answers* [RAJYA SABHA] tions and individual students in the country.

Central Board of Secondary Education distribute their books through the booksellers registered with the Board. In addition, the Board inform their member schools about availability of books published by them and their requirements are directly met through their cash sales and mail orders.

As regafd_a Delhi Bureau of Text Books, textbooks are distributed through _a system of a wholesale dealers and retailers.

(b) The distribution system i_8 alright but at times a certain lack of coordination has been noticed in the working of the various agencies. Instructions have been issued to the concerned agencies to ensure coordinated functioning.

Plan tor P»g£*ry Development

1234. SHRI V. P. MUNUSAMY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the amount of expenditure incurred by the Central Government under their plan for piggery development in the country during 1977-78;

lb) how much of the funds were disbursed to persons belonging to the Scheduled Castes and Scheduled Tribes for this purpose and how many pigs of high breed were supplied to them;

(c) how many piggery units financed by Government and run by persons belonging to the Scheduled Castes/Scheduled Tribes during 1974—78 are run under improved methods; and

I (d) whether any study has been made to assess the benefits that accrued to the persons belonging to the Scheduled Castes/Scheduled Tribes by taking to modern methods of pig breeding?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT

SINGH BARNALA); (a) to (d) The requisite information is being collected from State Governments! Union Territories and will be placed on the Table of the Rajya Sabha after the same has been received.

Full time law teachers practising at the Bar

1235. SHRI NATHI SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether some Members of Parliament have brought to his notice the matter regarding the employment of quite a large number of full time teachers in colleges affiliated to various universities, who also practise at the Bar;

(b) whether Government are aware that many teachers in the Law Departments of the Colleges do not have post-graduate degrees in the subject concerned and even then they are being given new pay scales;

(c) if the answer to part (a) above be in the affirmative, whether Government propose to ask them to opt one profession out of the two or to declare them part-time teachers or keep them in the old scales of pay; and

(d) if the answer to part (bj above be in the affirmative, whether Government propose to ask such teachers to obtain post-graduate degrees within a stipulated period?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER); (a) A Member ₀f Parliament had written to the Education Minister about practising advocates drawing salary as full-time teachers in colleges affiliated to Meerut, Kanpur and Agra Universities.

(b) Government have no information about the qualifications of teachers in Law Departments of. the Colleges. Consequent to the introduction of the revised U.G.C. scales^ it has been suggested that the minimum